- (iv) (a) Annual Report and Accounts of the Gaden Rabgyeling Monastic School, Bomdila, Arunachal Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above School.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1163/17/19]

- I. Notification of the Ministry of Skill Development and Entrepreneurship
- II. Notification of the Ministry of Power
- III. Reports and Accounts (2018-19) of various organisations and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): Sir, I lay on the Table—

 I. A copy (in English and Hindi) of the Ministry of Skill Development and Entrepreneurship Notification No. G.S.R 686 (E), dated the 25th September, 2019, publishing the Apprenticeship (Amendment) Rules, 2019, under subsection (3) of Section 37 of the Apprentices Act 1961.

[Placed in Library. See No. L.T. 1167/17/19]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:—
 - No. L-1/18/2010-CERC dated the 19th September, 2019, publishing certain Erratum to the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulations, 2017.
 - (2) No. L-1/44/2010-CERC dated the 19th September, 2019, publishing certain Erratum to the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2017.
 - (3) No. L-1/132/2013-CERC dated the 19th September, 2019, publishing certain Erratum to the Central Electricity Regulatory Commission

(Deviation Settlement Mechanism and Related Matters) (Fourth Amendment) Regulations, 2018.

[Placed in Library. For (1) to (3) See No. L.T. 1418/17/19]

- III. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Seventh Annual Report and Accounts of the DNH Power Distribution Corporation Limited, Silvassa, Dadra and Nagar Haveli, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1097/17/19]

- (ii) (a) Nineteenth Annual Report and Accounts of the NHDC Limited, Bhopal, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1096/17/19]

- (iii) (a) Eighth Annual Report and Accounts of the Solar Energy Corporation of India Ltd. (SECI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1415/17/19]

(iv) (a) Annual Report and Accounts of the North Eastern Electric Power Corporation Limited (NEEPCO), Shillong, Meghalaya, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1412/17/19]

- (v) (a) Thirty-first Annual Report and Accounts of the THDC India Limited (THDCIL), Rishikesh, Uttarakhand, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 1413/17/19]
- (vi) (a) Fiftieth Annual Report and Accounts of the Rural Electrification Corporation Limited (REC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1095/17/19]

- (vii) (a) Thirty-second Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1414/17/19]
- (2) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 100 and sub-section (2) of Section 101 of the Electricity Act, 2003:—

- (a) Annual Report and Accounts of the Central Electricity Regulatory Commission (CERC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission. [Placed in Library. See No. L.T. 1100/17/19]
- (3) A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1102/17/19]
 - (ii) (a) Twenty-first Annual Report and Accounts of the Sardar Swaran Singh National Institute of Bio-Energy (SSS-NIBE), Kapurthala, Punjab, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1101/17/19]

L Notifications of the Ministry of Health and Family Welfare

II. Reports and Accounts (2018-19) of various organisations and related papers

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, में निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I.(A) A copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification No. G.S.R. 633 (E), dated the 5th September, 2019, regarding recognition by Central Government to certain testing laboratories mentioned therein for the purposes of testing nicotine and tar contents in cigarettes and any other tobacco products, under sub-section (3) of Section 31 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

[Placed in Library. See No. L.T. 1521/17/19]